

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4821/2014

(Arising out of impugned final judgment and order dated 16-01-2014 in WC No. 58754/2013 passed by the High Court of Judicature at Allahabad)

ANOOP & ORS.

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER (ADMN.) & ORS.

Respondent(s)

Date : 11-01-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Dhruv Paliwal, Adv.
Mr. Kunal Yadav, Adv.
Ms. Anita Tripathi, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

Ms. Minakshi Vij, AOR

Mr. Ajay Veer Singh Jain, Adv.
Mr. Atul Agarwal, Adv.
Mr. Uday Ram Bokadia, Adv.
Mr. Rakesh Kumar Khare, Adv.
Ms. Divya Garg, Adv.
Mr. Mohd. Irshad Hanif, AOR

Mr. Ajay Kumar Misra, Adv.
Mr. Akshat Kumar, AOR
Mr. Yashasvi Virendra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing of the appeal is expedited.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR